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उत्तरप्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No ..... H 90981 / C-2 / NGT-62/OA No. 817/2023

दिनांक

Date ..... 22-3-2023

To,

**The Registrar,**  
Hon'ble National Green Tribunal,  
Copernicus Marg, New Delhi.  
E-mail - judicial-ngt@gov.in

**Subject: Submission of compliance report of joint committee in compliance of directions issued by Hon'ble NGT vide order dated 16.11.2022 in O.A. No. 817/2022 Sandal Praveen Vs Union of India and Ors.**

Sir,

In compliance of Hon'ble NGT order dated 16.11.2022 in the matter of O.A. No. 817/2022 Sandal Praveen Vs Union of India and Ors., the compliance report of joint committee constituted by Hon'ble NGT is being filed herewith.

It is requested that the aforesaid compliance report of Joint committee may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,

**(Rajendra Singh)**  
Chief Environmental Officer  
Circle-2

**Report of Committee Constituted by Hon'ble NGT in the matter of O.A. No. 817/2022 Sandal Praveen Vs Union of India and Ors.**

Hon'ble NGT in the matter of O.A. No.817/2022 Sandal Praveen Vs Union of India and Ors vide order dated 16.11.2022 directed the following:-

2. It is further stated that the area is part of critically polluted industrial area as per CEPI Index which is on account of operation thermal power stations, aluminum industries, chemical industries, mining industrial, cement plants and stone pressures. The area is also occupied by accumulated fly ash in the vicinity of Rihand Reservoir by NTPC Ltd., UPRVUNL, M/s Lanco Power and M/s Hindalco Industries Ltd. U.P. Disposal of ash slurry as well as Rihand Reservoir leads to silting of the Rihand Reservoir as well as contaminate the water of the Rihand Reservoir which is the only source of drinking water in the area. Due to discharge of mercury bearing brine sludge directly into the Rihand Reservoir through various streams /water bodies in past by M/s Aditya Birla Chemicals Ltd. (formerly M/s Kanoria Chemicals Ltd. U.P.), the water of the Rihand Reservoir is severely polluted. Northern Coal fields Limited and its subsidiary coal fields discharge highly contaminated water through various seems /sewages /nalis which flows directly into Rihand Reservoir containing harmful effluents. atKrishnashila Railway Station
3. The applicants have relied upon media reports in support of their case and earlier orders of this Tribunal dated 25.08.2014 in O.A. No. 276/2013, Ashwani Kumar Dubey vs. UOI &Ors. and subsequent orders in the said and other related matters.
4. We have considered the issue. There is no doubt that there is serious degradation of environment in Sonbhadra District of UP and Singrauli District of MP due to operation of thermal power station. The issue of fly ash disposal in the area was last dealt with by this Tribunal vide order dated 18.01.2022 in O.A. 164/2018, Ashwani Kumar Dubey v. UOI &Ors. The Tribunal considered the factual reports of fact findings Committees, which included statutory regulators to the effect that legacy ash dumped in the area till 31.03.2022 was to the extent of 16.17 Crores tons. Various environmental issues were identified. Apart from compensation for the past violations, directions were issued for remedial action.
5. In above background, grievance in this application needs to be looked into. The violators named in the array of parties in the application are Northern Coalfield Limited operating in Sonbhadra District and East Central Railways.
6. Before passing any further effective order in the matter, we find it necessary to verify the factual position by constituting a factfinding Committee to be headed by Regional Officer (Chief Conservator of Forest), MoEF&CC, Lucknow, Member Secretary of UP State PCB and District Magistrate, Sonbhadra. The Member Secretary, UP State PCB will be the nodal agency for coordination and compliance. The meeting of the Committee may be convened within two weeks. The Committee may undertake visit to the site and interact with the stake 4 holders, including the applicant. The Committee will be at liberty to take assistance from any other institution /experts. Except for site visit,

*it will be open to the committee to conduct other proceedings online. A factual and action taken report in the matter may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.*

7. *On ascertaining facts, the Committee may put the identified violators to notice of these proceedings and furnish a copy of the report to them simultaneously with the filing of report before this Tribunal to enable them to give their response, if any, within one month of the report but before the next date of hearing before the Tribunal by e-mail in same manner as in above direction. It is made clear that if identified violators fail to take remedial action, their accountability may be fixed by the Tribunal, apart from liability for past violations. List for further consideration 20.02.2023. A copy of this order be forwarded to the Regional Officer (Chief Conservator of Forest), MoEF&CC, Lucknow, Member Secretary, UP State PCB and District Magistrate, Sonbhadra, Northern Coalfield Limited Sonbhadra and General Manager, East Central Railways by email. The applicant may serve a set of papers on the said authorities and file affidavit of service within one week.*

Accordingly, the following members have been nominated by the concerned departments for the said committee:-

- **Dr. A.K. Gupta, Additional Director, nominee of Regional Officer (Chief Conservator of Forest), Integrated Regional Office, MoEF& CC, Lucknow.**
- **Shri Sahdeo Kumar Mishra, ADM (F/R), Sonbhadra as nominee of District Magistrate, Sonbhadra.**
- **Dr. T.N. Singh, Regional Officer, Sonbhadra nominee of Member Secretary of U.P. Pollution Control Board, Lucknow. After transfer of Dr. T.N. Singh, Dr. S.C. Shukla, Regional Officer, Sonbhadra has been nominated vide letter dated 14.02.2023 by UPPCB.**

As per direction of the Hon'ble NGT a video conferencing was convened on dated 02.12.2022 to discuss the issues. Following members attended the VC:-

1. Shri Ajay Kumar Sharma, Member Secretary, U.P. Pollution Control Board, Lucknow.
2. Dr. A.K. Gupta, Additional Director, MoEF& CC, Lucknow.
3. Shri Sahdeo Kumar Mishra, ADM (F/R), Sonbhadra.
4. Dr. T.N. Singh, Regional Officer, U.P. Pollution Control Board, Sonbhadra.

In the VC, it was reported by representative of District Magistrate that around 1.0 million tonne dumped coal was seized by Local Administration and subsequently two notices were also issued. 7 claimant's claimed for the dumped coal, which was released to them by local administration. After release around 45-50% coal is still there on site, which can be released subsequently after claimants put forward their claim. It has been decided to verify the factual position of both the leases by conducting field visit with the officers of the mining department, Sonbhadra and also to identify the illegal mining (if any). For conducting the field visit 09<sup>th</sup> December, 2022 was proposed in the meeting. The proceedings of the VC dated 02.12.2022 has been annexed as **Annexure No. A.**

## 2.0 Major Observation:

- 2.1 Committee observed that the significant quantity of coal is dumped near railway siding known as Krishnasilarailway siding, which is adjacent to BinaOCP of Northern Coal Field (NCL).
- 2.2 As informed by Bina OCP, the Krishnashila railway siding is good shed railway siding under operational control/physical possession of East Central Railway. Above land was acquired for CCL (NCL) Bina project under section 9(i) of the Coal Bearing Areas (Acquisition and Development) Act, 1957 in the year 1975. The Railway made request for part of this land for laying of track/railway infrastructure for Karila-Bina-Jayant(KBJ)branch rail line.
- 2.3 On dated 22.03.1978, General Manager, NCL Singrauli approved alignment of KBJ Branch line. The Railways were asked vide letter no. GM/SGR/TR land/Bina/77/53355-57 dated 22.03.1978 to make an adhoc payment of Rs 2, 41,000 provisionally, pending finalization of the area to be transferred/leased to the Railway. Payment of Rs.2, 41,000 was made by railway vide cheque no.8717-12 dated-22.04.1978.
- 2.4 The matter was put up before CCL Board and the approval of the board was conveyed vide letter no. GM(P&C)/69/CCL/Board/79/5256-58dated25.09.1979. Since then, the land is under physical possession of East Central Railways (**Copy of letter is attached as Annexure B**)
- 2.5 Ministry of Energy, department of coal was requested for approval for leasing out 105.81 Acre of Land to Eastern Railway vide letter no. SGR/REV/IV-1/88/1288 dated 24.10.1988 with due approval of CMD, NCL. The land could not be transferred to railways as the said land has been vested to NCL under CBA Act 1957.
- 2.6 The siding was used by different coal consumers for transporting of coal through rail mode purchased from various mines of NCL. The handling of coal beyond the mine barrier is sole responsibility of the purchaser under FSA, NCL has no jurisdiction either over the activities at good shed siding of Railways or over the coal stacked at the good shed siding by the purchasers.
- 2.7 As per Google satellite image the area of the coal stockpile is around 19 ha (in acre 46), which include significant water body (around 2 ha.). Copy of image has been annexed as **Annexure No. C**,
- 2.8 Spontaneous combustion in coal stockpilehas also been observed in various patches, which significantly deteriorate the local air quality,
- 2.9 Spontaneous combustion in coal stockpile is mainly propagated by low temperature oxidation, which is common in cold weather. Such fire release various gasses to atmosphere namely methane (CH<sub>4</sub>), carbon mono oxide (CO), carbon di oxide (CO<sub>2</sub>) etc along with soot particle. During foggy weather (specially in month of late November to early February), movement of such parcel (gasses) are restricted within the lower atmosphere, due to inversion situation,
- 2.10 In addition to Spontaneous combustion in coal stockpile dust emission in area in question is also very high due to heavy dust lying (more than 6 inches) on the way to reach the coal dumping site and construction of the new railway line is also going on the area of concern,
- 2.11 Committee requested to UPPCB to conduct ambient air quality monitoring in area in question. Analysis report depicted that the values of PM<sub>10</sub> is 460 µg/m<sup>3</sup> , which is approx.5 times more than the permissible limit of 100 µg/m<sup>3</sup> . Report attached as **Annexure D**

- 2.12 Release of such gases to the environment, may severely affect floral and fauna health and its safety due to their toxicity and flammability. Few residential quarters are noticed within the vicinity of the area.
- 2.13 Land slope of coal stockpile shows that the water body within the area carry all surface runoff during rainy time etc which passes below the railway track and finally meets to Rihand reservoir and pollute its quality. The distance of Rihand reservoir from coal stockpile is around 2.5 km, which is also evident from Goggle satellite image, annexed as **Annexure No. E**,
- 2.14 Committee directed to UPPCB to conduct surface water quality monitoring in area in question. Analysis report depicted that the values of all parameters are found within the permissible limit. Analysis report is attached as **Annexure F**,
- 2.15 Google satellite image shows that the dumping of coal in Krishnasila railway siding was not observed during 2017, two small patches was noticed in 2018 onwards, which was continuously increasing up to 2020. Google satellite image of 2021 is not available,
- 2.16 Google satellite image shows that the significant coal stockpile was observed in year, Dec, 2022 in area in question.
- 2.17 As per information provided by the Mining office, Sonbhadra vide letter dated 03.03.2023 and 15.03.2023 to state that approx. 2, 97,561.252 metric ton coal was dumped at area in question and 2, 63,296.64 metric ton coal was claimed by different companies, approx. 1, 68,324.402 metric ton seized coal was released to 13 claimant since Nov, 2022 to Feb, 2023 and 1, 29,236.85 metric ton coal is still present at area in question. Detailed list along with quantity of coal and date of release is enclosed as **Annexure G, A and B**,
- 2.18 No control system has been observed to control the spontaneous combustion of coal either by NCL, Railways, Claimants, coal handling agent (transporter) etc. even though the area in question come under the Critically Polluted Area (CPA) as per CEPI score,
- 2.19 It has been found that the two CAAQMS namely, Kakri OCP-VTC is approx. 1 Km towards north and Bina OCP is approx. 2 KM towards South-East. Data of nearest CAAQMS i.e., Kakri OCP-VTC depicted that the values of SPM and RSPM are found within the permissible limit during March 2022 to Dec 2022 (Quarter wise) report attached as **Annexure H**.
- 2.20 Photographs taken during the site inspection are attached as **Annexure I**.

### 3.0 Conclusion:

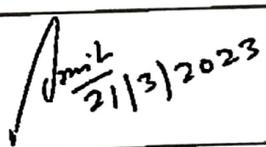
Based on the above observation committee is of view that the dumping of coal in Krishnasila railway siding was started in way back in 2018 onwards, which was continuously increasing up to 2020-2021. It seems that the dumping of coal on above railway siding was made without any measures likes, control measure of coal fire, surface runoff, leaching, height of bunds etc. No measures have been observed to control the spontaneous combustion of coal either by NCL, Railways, Claimants, coal handling agent (transporter) etc.. The area in question comes under the Critically Polluted Area (CPA) as per CEPI score, which is also evident by the values of PM<sub>10</sub> reported by UPPCB which was 460 µg/m<sup>3</sup> in



month of December, of area in question, where possibility of air parcel movement are restricted within the ground due to inversion situation and subsequently more lethal to human. As reported above that the surface water pond/channel are also located very close to area in question, there is possibility to deteriorate its quality specially during rainy season, which finally merged to Rihand reservoir.

#### 4.0 Committee Recommendation

- 4.1 State government thorough Pollution Control Board and Mining Department may review the complete process of coal dumping/handling issues on railway siding and to formulate guideline and also to fix the responsibility of concern under various prevailing acts like Water, Air act etc.,
- 4.2 Environmental compensation (EC) may also be imposed to claimants,
- 4.3 The amount collected under Environmental compensation by claimant's can only be utilize for betterment of the local area including construction of cemented road with both side tree planation, setting of fixed water sprinkler on various locations etc. to control/minimize further dust emission,
- 4.4 As the area in question also comes under the Critically Polluted Area (CPA) as per CEPI score therefore necessary steps may be taken by UPPCB to avoid such incident in future,
- 4.5 Local administration can ensure the cemented road can only be used for the transportation of coal from mine to railway siding, to avoid further road dust emission,
- 4.6 State mining department can equipped with drone facility and necessary monitoring of the entire area can be done monthly basis to avoid such repetition in coming future.
- 4.7 Conservation of the surface water body available near the coal stockpile need to be protected by constructing the siltation pond in between coal stockpile and water body etc.

		
<p><b>Regional Officer, U.P. PCB, Sonbhadra</b></p>	<p><b>(Shri Sahdeo Kumar Mishra) ADM (F/R), Sonbhadra</b></p>	<p><b>(Dr. A.K. Gupta), Scientist-E IRO, MoEF &amp; CC, Lucknow</b></p>

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या 817/2022 एवं 818/2022 के अन्तर्गत पारित आदेश दिनांक 16.11.2022 के अनुपालन में कृत कार्यवाही की समीक्षा हेतु मा0 एन0जी0टी0 द्वारा गठित समिति की वीडियो कान्फ्रेंसिंग के माध्यम से दिनांक 02.12.2022 को सम्पन्न बैठक का कार्यवृत्त।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा गठित समिति की आहूत बैठक में एडिशनल डायरेक्टर, क्षेत्रीय कार्यालय (सी.जेड), पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ अपर जिलाधिकारी (वित्त एवं राजस्व), सोनभद्र तथा क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सोनभद्र द्वारा प्रतिभाग किया गया।

#### ओ0ए0 संख्या 817/2022 संदल परवीन बनाम यूनियन ऑफ इण्डिया व अन्य

बैठक में सर्वप्रथम सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि मा0 एन0जी0टी0 में योजित ओ0ए0 संख्या 817/2022 के अन्तर्गत शिकायती प्रकरण कृष्णशिला रेलवे साइडिंग, बीना, शिवितनगर, सोनभद्र में नार्दन कोल फील्ड की भूमि पर लगभग 10 मिलियन टन कोयले को अवैध रूप से ट्रान्सपोर्ट कर बिना अनुमति के डम्प किये जाने से सम्बंधित है। साथ ही उक्त शिकायत में थर्मल पावर प्लाण्ट्स से जनित ऐश स्लरी तथा मैसर्स आदित्य बिरला केमिकल्स द्वारा ब्राइन स्लज के रिहन्द रिजर्वार में निस्तारण होने से जलगुणता कुप्रभावित होने के सम्बंध में उल्लेख किया गया है। प्रकरण में समिति की रिपोर्ट दिनांक 15.01.2023 तक मा0 एन0जी0टी0 में दाखिल की जानी है।

इस सम्बंध में अपर जिलाधिकारी (वित्त एवं राजस्व), सोनभद्र द्वारा अवगत कराया गया कि एन0सी0एल0 की भूमि पर लगभग 1.0 मिलियन कोल डम्प था जिसकी सीजिंग की कार्यवाही की गयी थी। जिला प्रशासन द्वारा उक्त कोयले के सम्बंध में 02 बार नोटिस प्रकाशित करायी गयी थी। तत्कम में 07 प्रोपोनेंट्स द्वारा उक्त कोयले हेतु क्लेम किया गया था, उनको कोयला रिलीज कर दिया गया है तथा वर्तमान में लगभग 45-50 प्रतिशत कोयला डम्प शेष है। यदि कोई प्रोपोनेंट कोयले हेतु क्लेम करता है तो सत्यापन के उपरान्त उसको कोयला रिलीज कर दिया जायेगा अन्यथा शेष कोयले की नीलामी माह जनवरी 2022 तक कराया जाना प्रस्तावित है।

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि उक्त कोयले का शीघ्र निस्तारण आवश्यक है तथा इस प्रकार असुरक्षित रूप से डम्प कोयले में आग लगने की सम्भावना बनी रहेगी। उनके द्वारा उक्त कोयले के सम्बंध में तीसरी बार नोटिस प्रकाशित कराये जाने तथा उक्त कोयले के शीघ्र निस्तारण की कार्यवाही पूर्ण कराये जाने की अपेक्षा की गयी। मैसर्स नार्दन कोल फील्ड, कृष्णशिला की भूमि पर कोयला अवैध रूप से भण्डारित पाये जाने एवं मैसर्स नार्दन कोल फील्ड द्वारा इस सम्बंध में कोई कार्यवाही न किये जाने तथा भण्डारित कोयले पर आग लग जाने के कारण वायु प्रदूषण फैलने के दृष्टिगत मैसर्स नार्दन कोल फील्ड, कृष्णशिला के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपण की कार्यवाही भी की जाये। साथ ही थर्मल पावर प्लाण्ट से जनित फ्लाई ऐश स्लरी तथा मैसर्स आदित्य बिरला केमिकल्स के ब्रास स्लज के रिहन्द जलाशय में निस्तारण से जलगुणता प्रभावित होने के सम्बंध में भी कमेटी द्वारा फील्ड निरीक्षण कर स्थिति का आंकलन किया जायेगा।

#### ओ0ए0 संख्या 818/2022 संदल परवीन बनाम यूनियन ऑफ इण्डिया व अन्य

सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि मा0 एन0जी0टी0 में योजित ओ0ए0 संख्या 818/2022 संदल परवीन बनाम यूनियन ऑफ इण्डिया व अन्य में दो माननिंग प्रोजेक्ट्स, मैसर्स सुधमकर पाण्डेय एण्ड एसोसियेट्स, 824 ख (खण्ड-4) ग्राम अघोरी खास, तहसील-ओबरा, जनपद सोनभद्र तथा मैसर्स न्यू इण्डिया मिनिरल्स, आराजी सं0 824 ख (खण्ड-3) ग्राम अघोरी खास, तहसील-ओबरा, जनपद-सोनभद्र द्वारा मोरम के अवैध रूप से खनन किये जाने की शिकायत की गयी है। उनके द्वारा अवगत कराया गया कि उक्त दोनो माइनिंग प्रोजेक्ट्स को पर्यावरणीय स्वीकृति प्राप्त है तथा उ0प्र0 प्रदूषण नियंत्रण बोर्ड से जल/वायु अधिनियमान्तर्गत संचालनार्थ सहमति प्राप्त की गयी है। अवैध खनन के सम्बंध में समिति के सदस्यों द्वारा माइनिंग विभाग के अधिकारियों के साथ फील्ड विजिट किये जाने की अपेक्षा की गयी, जिससे कि तदनुसार आवश्यक कार्यवाही करते हुए रिपोर्ट मा0 एन0जी0टी0 में दाखिल की जा सके। तत्कम में समिति द्वारा फील्ड विजिट हेतु दिनांक 09.12.2022 नियत की गयी।

अन्त में सधन्यवाद बैठक का समापन किया गया।

(अजय कुमार शर्मा)  
सदस्य सचिव

उद्योग प्रदूषण नियंत्रण बोर्ड,  
डी०पी०-१२ की, विनूति खण्ड, मोमकी नगर, लखनऊ।

M85529/सी-२/NGT-12/2022

दिनांक-13-12-22

- 1. राजकीय प्रदूषण नियंत्रण बोर्ड एवं आचार्य क. कार्यवाही वि. प्रपिन।
- 2. एन.एल. आर्किटेक्ट, मंत्रीय कार्यालय (सी.जी.ए), पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, भारत सरकार, केंद्र भवन, सेक्टर एच, अन्नामज, लखनऊ।
- 3. विनूतिखण्ड, लखनऊ।
- 4. अपर जिलाधिकारी (भूतल एवं राजस्व), लखनऊ।
- 5. कार्यवाही वि. प्रपिन।

  
अधीक्षक, लखनऊ

Annexure-B

SGR/Rev/IV-1/88/ 289

10.10.88

To  
The Under Secretary to the Govt. of India,  
Ministry of Energy,  
Department of Coal,  
New Delhi.

**Subj - Lease of 105.81 acres of land to Eastern  
Railway for Keraila Road - Road-Bina-Jayant  
Branch Line at Bina.**

Dear Sir,

Eastern Railway has applied for leasing out of 105.81 acres of land within our Bina Project for construction of Railway Branch Line from Keraila Road to Jayant Project.

The area applied for the lease falls within the area acquired u/s 9 of the Coal Bearing Areas (Acquisition & Development) Act 1957 vide notification S.O. No. 50E dt. 24.1.75 for Bina Project. A schedule and plan of the area proposed to be leased is enclosed.

In terms of the vesting order issued by the Ministry in favour of us, permission of the Ministry is required for leasing out the land to any other agency.

It is, therefore, requested that approval of the Ministry may kindly be communicated for leasing out the above land to Eastern Railway.

Yours faithfully,

Chief Revenue Officer,  
Singrouli.

Encl As Above.

Feb 15/80

SCHEDULE  
 AREA TO BE LEASED TO EASTERN  
 RAILWAY AT BINA

VILLAGE: HANSHI

Plot	Total area in acre	Area to be leased to E. Railway in acres.
1.	2.	3.
217(P)	1.72	0.51
218(P)	1.03	0.30
219(P)	25.01	0.30
278(P)	1.06	0.85
279	0.25	0.25
280(P)	2.50	2.47
281	0.81	0.81
342	0.03	0.03
348(P)	-	0.15
349	0.09	0.09
350	0.03	0.03
351(P)	0.59	0.21
352(P)	0.81	0.13
354(P)	3.16	1.60
355	0.09	0.09
356	3.25	3.25
357	0.13	0.13
358	0.59	0.59
359	0.95	0.59
360	0.06	0.06
361(P)	-	0.48
362	0.66	0.66
363	0.19	0.18
364	0.25	0.25
365(P)	0.28	0.25
366(P)	0.25	0.13
367(P)	0.06	0.04
368(P)	0.09	0.04
375	0.09	0.09
376	0.31	0.31
377	0.82	0.82
378	0.22	0.22
379	0.22	0.22
380	0.47	0.47

381	0.31	0.31
382	1.03	1.05
383	1.56	1.56
384(P)	0.94	0.45
385(P)	1.56	0.48
386	0.03	0.03
387(P)	0.85	0.06
392(P)	6.34	2.50
398(P)	4.15	0.05
402(P)	2.19	1.58
403	0.34	0.34
404	0.13	1.13
405	0.37	0.37
406	0.16	0.16
407(P)	1.31	0.25
410(P)	1.85	0.65
413(P)	0.31	0.02
414(P)	2.75	2.72
415(P)	1.34	0.84
416(P)	0.94	0.09
432(P)	3.41	0.22
433(P)	0.09	0.06
434	0.13	0.13
435	0.34	0.34
436	0.28	0.28
437	0.50	0.50
438	0.56	0.56
439	1.28	1.28
440	1.44	1.44
442(P)	0.31	0.16
450(P)	11.16	8.06
451(P)	2.03	1.18

45.46

VILLAGE JANSILLA

76(P)	19.09	11.84
78(P)	5.31	0.06
80(P)	0.78	0.72
81(P)	1.62	0.40
82(P)	1.59	0.51
83(P)	3.37	0.68
84(P)	3.38	0.42
85(P)	2.21	0.28
86(P)	2.04	0.19
87(P)	1.85	0.25

88(P)	1.82	0.13
89(P)	1.66	0.16
90(P)	1.85	0.19
91(P)	3.53	0.21
92(P)	1.59	0.03
169(P)	0.41	0.02
162(P)	-	0.21
163(P)	-	0.27
170(P)	1.65	1.21
171(P)	0.81	0.68
172(P)	0.65	0.62
173(P)	0.72	0.51
174(P)	0.78	0.13
175(P)	1.97	0.39
176(P)	0.81	0.75
177(P)	4.69	1.98
149(P)	20.28	2.20
180(P)	1.69	1.25
181(P)	1.56	1.12
182(P)	2.06	1.45
157(P)	48.68	7.66
156(P)	3.66	1.89
189(P)	1.03	0.34
252(P)	11.03	1.12
		<u>39.87</u>

VILLAGE: DHARASARI

8(P)	12.19	4.50
15(P)	2.63	0.78
16(P)	2.78	1.58
17(P)	0.25	0.09
33(P)	8.78	0.30
42(P)	0.828	0.09
43(P)	0.89	0.58
44	0.06	0.06
45	0.03	0.03
46	0.41	0.41
47	0.31	0.31
48(P)	0.47	0.25
49(P)	0.25	0.03
50(P)	0.37	0.03
52(P)	0.31	0.06

(4)

60	0.44	
61	0.37	0.44
62	0.13	0.37
63	0.16	0.13
64	0.34	0.16
65(P)	0.97	0.34
66(P)	0.56	0.85
59	0.06	0.31
56(P)	0.19	0.06
57	0.09	0.12
58	0.09	0.09
84(P)	1.97	0.09
85(P)	0.09	1.15
86(P)	0.19	0.02
		0.13
		<u>13.36</u>
	Panth Segar	7.12

ABSTRACT

<u>Sl.</u>	<u>VILLAGE</u>	<u>AREA IN ACRES</u>
1.	Banahi	45.46
2.	Jamshila	39.87
3.	Dharamazi	13.36
4.	Panthsegur	7.12
		<u>105.81</u>

नार्दन कोलफील्ड्स लि०  
(होम इण्डिया लि० की एक सहायक कंपनी)  
सिंगरावली, सिंगरावली कोलरी  
जिल्ला-सी० (उ० प्र०) 486 889  
फैक्स: 0545-281, ग्राम कोलप्रो-तुरा  
पोस्ट सिंगरावली 18, बाराणसी 43069  
पिन 2042 (बाराणसी)



**NORTHERN COALFIELDS LTD.**

(A Subsidiary of Coal India Limited)  
SINGRAULI P. O. SINGRAULI COLLIERY  
Distt. SIORH (M. P.) 486 889  
Telax 0545 281 VNS, Gram COLPRO TURRA  
Phone SNG 18, 43069 VNS  
P. Box 2042 VNS

Ref. No. Rev/IV-1/ 1129

दिनांक Dated 12th Dec. '90 19...

13

To  
**The Survey Naib Tahsildar,  
Auri, Parasi  
Distt. Sonabhadra (UP)**

**Subj:- Regarding mutation of NCL land.**

Dear Sir,

Please refer to Distt. Engineer (Construction), Eastern Railway, Renukoot's letter No. DCE/RN/Q/W/ 5 Pt. II/1543 dt. 8th Nov. 1990 regarding mutation of NCL land in the name of Eastern Railway. As plans referred in the letter dt. 8th Nov. '90 of Rlys has not been enclosed alongwith the letter sent to this office, the precise area for which mutation is sought is not known. However, this is to inform you that no land has, so far, been transferred to Eastern Railway for construction of KBJ Line. Proposal for approval for leasing out of land to Rlys at Bina has been submitted to the Ministry of Energy which is still awaited. It is hereby made clear that land will not be transferred to Rly. permanently rather the same would be given on lease basis only.

In view of the above, you are requested to please see that no NCL land is mutated in the name of Rlys.

Yours faithfully,

**CHIEF REVENUE OFFICER,  
SINGRAULI.**

Copy to :-

**The District Engineer (Construction),  
Eastern Railway, Renukoot.**

*Handwritten signatures and notes in Hindi, including 'सर्वेक्षण अधिकारी' and '21/12/90'.*

**DRS**



ग्राम : कोल्प्रो-तुर्रा

फोन : SNG 18

नार्दर्न कोलफील्ड्स लिमिटेड

(बिना कोल्प्रो लिमिटेड की एक सहायक कंपनी)

सिंगराउली

प. ओ. - सिंगराउली कोलरी

डिस्ट. - सिद्धी (म.प्र.) पिन-486 889

आदेश सं. Rev/IV-1/48



Gram : COLPRO-TURRA

Phone : SNG 18

NORTHERN COALFIELDS LIMITED

(A Subsidiary of Coal India Limited)

SINGRAULI

P. O. - SINGRAULI COLLIERY

DIST. - SIDHI (M. P.)

PIN - 486 889

दिनांक Dated.....15/2/1995

To

The Asstt. Engineer (Con-II)  
Eastern Railway  
Dhenbad.

Sub: Leasing out of 105.81 acres of land  
to Eastern Railway for Karaila Road  
Bina Jayant Branch line at Bina Project.

.....

Dear Sir,

Kindly refer to your letter No. DCE/RMQ/  
W/5(NCL) 4203, dt. 8th Dec '94 on the above subject.

The area in question was acquired under  
Coal Bearing Areas Act and as per provisions of  
the Act, the land can not be transferred to any  
other agency, <sup>the land has been</sup> given to Rly. on lease basis. The  
title of the land will remain with the NCL and  
hence there is no question of change of title in  
favour of Rly.

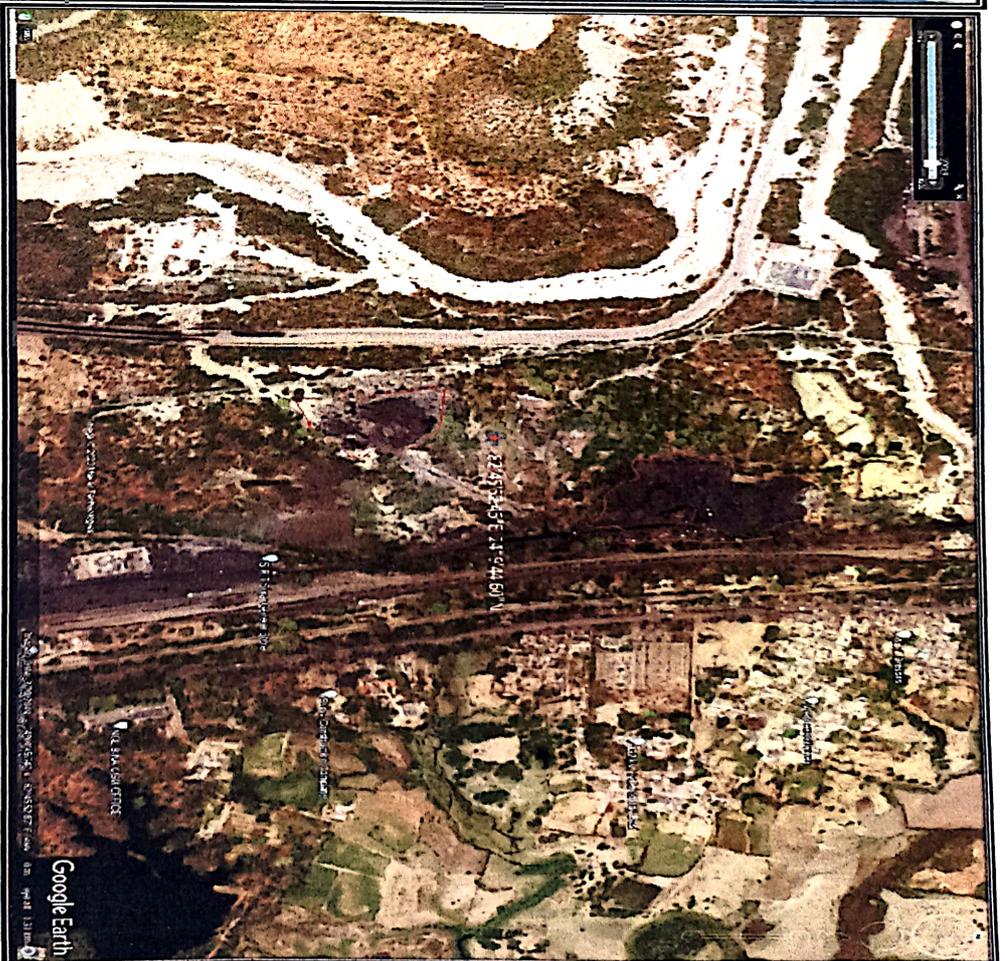
Yours faithfully,

Chief Revenue Officer

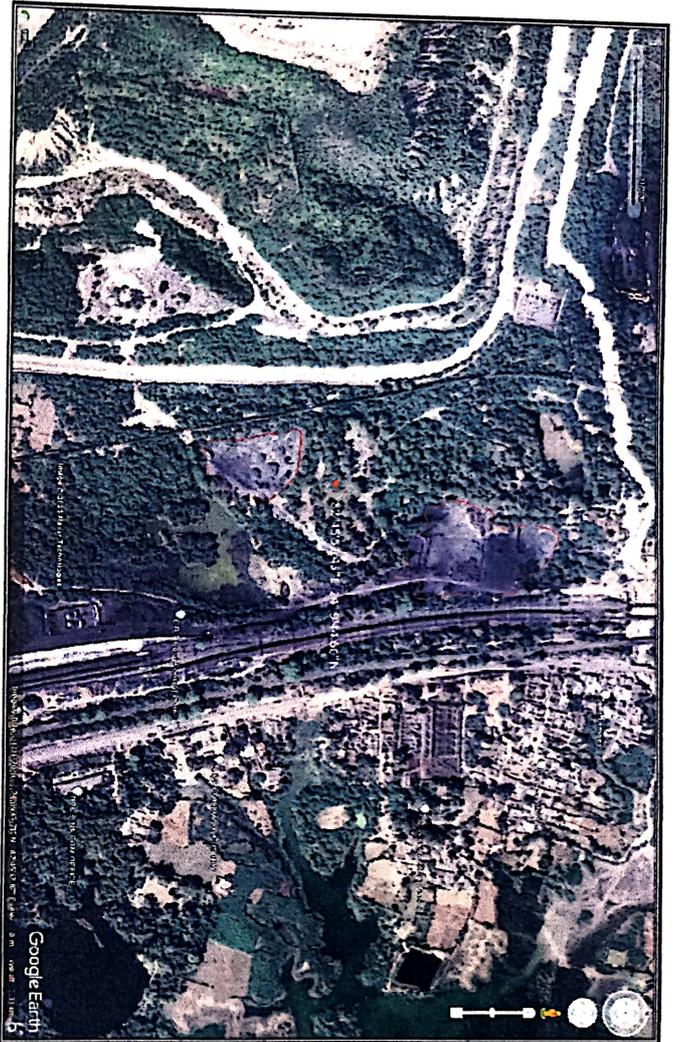
*[Handwritten signature]*  
*[Handwritten signature]*



2018



2019



2020



AMBIENT AIR QUALITY MONITORING REPORT

Name & Address of Monitoring Location : Near Krishnashila Railway Siding Coal Dump Area, Basi, Kakri, Sonbhadra  
Main Source of Air Pollution : Coal Dump Near Krishnashila Railway Siding, Kakri, Sonbhadra  
Monitored By : Shubham Singh (J.R.F.) & Manoj Kumar (F.A.)  
Date of monitoring : 09.12.2022

OBSERVATIONS:

Weather condition : Partly Cloudy  
Wind direction : South West to North East  
Average relative humidity (%) : 43  
Average ambient temperature (°C) : 23  
Time of sampling started (hrs.) : 11:00  
Time of sampling completed (hrs.) : 19:00  
Total sampling time (minutes) : 480  
Average sampling rate for PM<sub>10</sub> Sampler (m<sup>3</sup>/min) : 01.00  
Total volume of air sampled(m<sup>3</sup>) : 480

Parameter	Result (µg/m <sup>3</sup> )	Standard (µg/m <sup>3</sup> )
Particulate Matter (PM <sub>10</sub> )	460	100

~~A.E.E./Regional Officer,~~

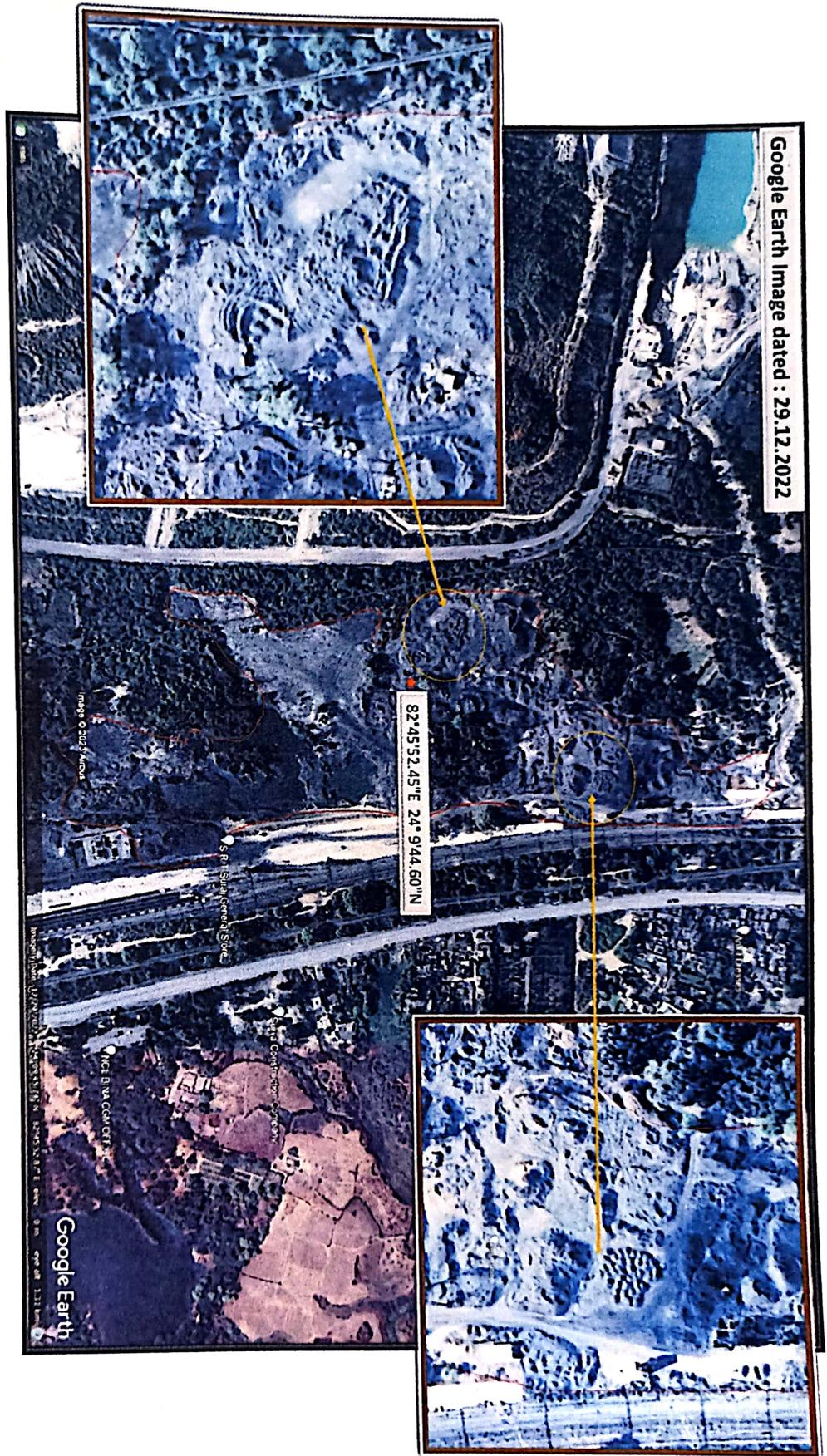
  
13/12/2022

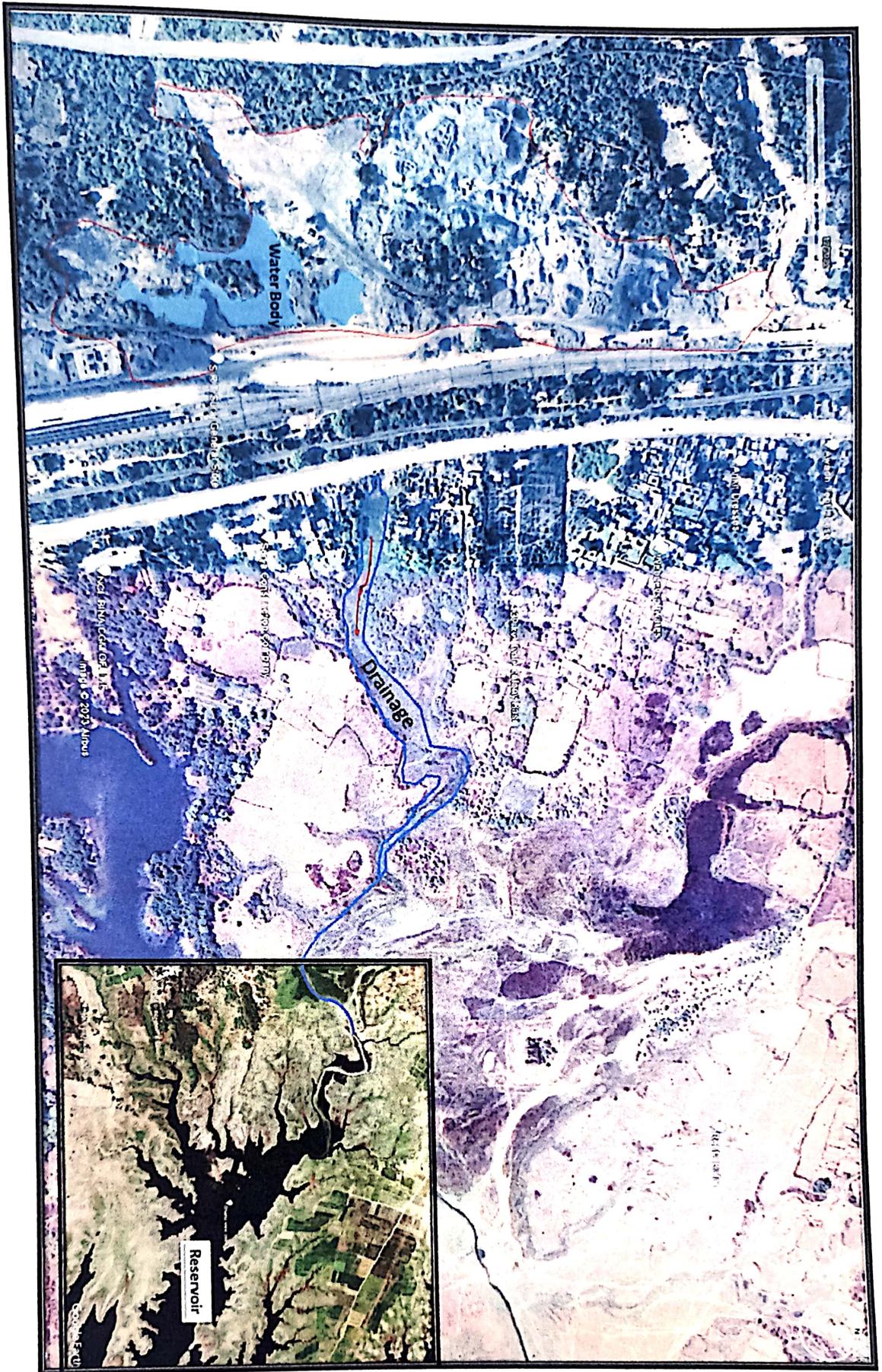
**U. K. GUPTA**  
A.E.E.

Shubham Singh  
13/12/2022  
(Shubham Singh)  
J.R.F.

  
13/12/22  
(K.K. Maurya)  
S.A.









Annexure-F

**203**  
**REGIONAL LABORATORY SONEBHADRA**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
House No. 162, Uttar Mohal Robertsganj, Sonbhadra - 231216

**TEST REPORT: WATER LABORATORY(SURFACE WATER)**

Ref no-20129206/Sonebhadra/2023

Date:15/03/2023

- 1- **Sample Location:** Retain Water at Krishnashila Railway Siding Coal Yard Area near Railway Station Krishnashila, Teh.-Dudhhi, Sonbhadra
- 2- **District:** Sonbhadra
- 3- **Address:** Retain Water at Krishnashila Goods Shed Railway Siding Area near Railway Station Krishnashila. Teh.-Dudhhi, Sonbhadra
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Shri Umesh Kumar Gupta, AEE & Shubham Singh, J.R.F.
- 7- **Odour :** None
- 8- **Quantity and Packing :** 02 Litre Plastic Jerican, BOD Bottle
- 9- **Date of Sample Collection :** 04/03/2023
- 10- **Analys Indented by :** RO Sonebhadra
- 11- **Date of sample receipt in Lab :** 04/03/2023

Parameter	Unit	Results	Detection Range
pH.4500 H B Electronic method	-	7.68	02-12
Colour.2120 B Visual Method	Hazen	20	5-10000 Hazen
Conductivity.2510 B Lab Method	uS/cm	942	0.1-10000 uS/cm
Suspended Solids . 2540 D Total Suspended Solids dried at 103-105 OC	mg/l	38	5.0 -10000 mg/l
Dissolved Solids. 2540 OC Total Dissolved Solids dried at 180 OC	mg/l	480	5.0 -10000 mg/l
Total Solids . 2540 B Total Solids dried at 103-105 OC	mg/l	518	5.0 -15000 mg/l
Hardness, 2340 OC EDTA Titrimetric Method	mg/l	346	10.0 -5000 mg/l
Chloride as Cl-. 4500- Cl - B Argentometric Method	mg/l	51.8	3.0 - 500 mg/l
BOD, 3 day 27 OC IS 3025 ( Part 44): 1993 Bio	mg/l	3.4	1.0 -1000 mg/l
COD. 5220 B Open Reflux Method	mg/l	16	4.0 -1000 mg/l
D.O. . 4500-OB Iodometric Method	mg/l	4.8	0.2-14.0 mg/l

Remark:\* - NA

**Analysed by**  
**[Sangeeta Murty(JRF), Shivam Tripathi(JRF), Gyan Dutta Verma(JRF)]**

**Authorized by**  
CHANDRA  
PRAKASH VERMA  
**Chandra Prakash Verma (SA)**

Digitally signed by CHANDRA PRAKASH VERMA  
Date: 2023.03.15 14:38:03 +05'30'

Suresh  
Chandra  
Shukla  
**Regional Officer**

Digitally signed by  
Suresh Chandra  
Shukla  
Date: 2023.03.15  
14:38:03 +05'30'

204  
1. The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

## 205 Water Quality Criteria

Designated-Best-Use	Class of water	Criteria
Drinking Water Source without conventional treatment but after disinfection	A	Total Coliforms Organism MPN/100ml shall be 50 or less pH between 6.5 and 8.5 Dissolved Oxygen 6mg/l or more Biochemical Oxygen Demand 5 days 20 OC 2mg/l or less
Outdoor bathing (Organised)	B	Total Coliforms Organism MPN/100ml shall be 500 or less pH between 6.5 and 8.5 Dissolved Oxygen 5mg/l or more Biochemical Oxygen Demand 5 days 20 OC 3mg/l or less
Drinking water source after conventional treatment and disinfection	C	Total coliforms Organism MPN/100ml shall be 5000 or less pH between 6 to 9 Dissolved Oxygen 4mg/l or more Biochemical Oxygen Demand 5 days 20 OC 3mg/l or less
Propagation of Wild life and Fisheries	D	pH between 6.5 to 8.5 Dissolved Oxygen 4mg/l or more Free Ammonia (as N) 1.2 mg/l or less
Irrigation, Industrial Cooling, Controlled Waste disposal	E	pH between 6.0 to 8.5 Electrical Conductivity at 25 OC micro mhos/cm Max. 2250 Sodium absorption Ratio Max. 26 Boron Max. 2mg/l

Source: <http://www.cpcb.nic.in/wqstandards/>

प्रेषक,

ज्येष्ठ खान अधिकारी,  
सोनभद्र।

सेवा में,

क्षेत्रीय अधिकारी,  
उ०प्र०, प्रदूषण नियंत्रण बोर्ड,  
सोनभद्र।

संख्या:- 1736/खनिज लि०/2022-23

दिनांक: 03/03/2023

विषय:- कृष्णशिला रेलवे साईडिंग, सोनभद्र पर भण्डारित कोयले की बिन्दुवार सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक अपने पत्र संख्या-G000082/OA No-817/2023 दिनांक 22.01.2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा कृष्णशिला रेलवे साईडिंग, सोनभद्र पर भण्डारित कोयले की बिन्दुवार सूचना उपलब्ध कराये जाने का अनुरोध किया गया है। उक्त के क्रम में बिन्दुवार सूचना निम्नवत् है-

क्र० सं०	वांछित सूचना	कार्यालय अभिलेखानुसार वांछित सूचना का उत्तर
01	Amount of coal dumped at the Site.	297561.252 Metric ton.
02	Amount of coal claimed by different Companies.	2,63,296.64 Metric ton.
03	Amount of coal released till so far.	1,68,324.402 Metric ton.
04	Amount of coal presently dumped at the site.	1,29,236.85 Metric ton
05	Status of releasing of coal till date.	1,68,324.402 Metric ton.
06	Amount of coal issued by each coal mines to be provided by NCL to different Companies.	Not available, because claimed companies did not have e-transit pass/प्रपत्र-"छः"
07	Any other information available in your record regarding the case (if any)	No.

अतः सूचना अग्रेतर कार्यवाही हेतु प्रेषित है।

भवदीय  
3/3/23  
ज्येष्ठ खान अधिकारी,  
सोनभद्र।

प्रेषक,

Annexure-G (B)

ज्येष्ठ खान अधिकारी,  
सोनभद्र।

सेवा में,

क्षेत्रीय अधिकारी,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
सोनभद्र।

पत्रांक- 4324/खनिज/2022-23

दिनांक 15/03/2023

विषय- कृष्णशिला रेलवे साईडिंग, सोनभद्र पर भण्डारित कोयले की बिन्दुवार सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक अपने पत्र संख्या-G-000201/कृष्णशिला रेलवे साईडिंग/2023 दिनांक 13.03.2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा कृष्णशिला रेलवे साईडिंग, सोनभद्र पर भण्डारित कोयले की बिन्दुवार सूचना निर्धारित प्रारूप पर उपलब्ध कराये जाने का अनुरोध किया गया है। पत्र के क्रम में निर्धारित प्रारूप पर सूचना निम्नवत् है:-

Sl. No.	Name of Firms to which coal was released	Date when coal was released	Quantity of Coal released (in m. ton)
01	M B POWER (MADHYA PRADESH) LIMITED, 239, OKHLA INDUSTRIAL ESTATE, PHASE.III, NEW DELHI	01.11.2022	99751.00
02	TALWANDI SABO POWER LTD., BANAWALA MANSA. TALWANDI SABO ROAD, MANSA, PUNJAB	25.11.2022	7600.85
03	JAI PRAKASH POWER VENTURES LIMITED, NIGREI TEHSIL SARAI, SINGRAULI M.P.	25.11.2023	11304.41
04	ANAND TRIPLEX BOARD LTD., E.181, FIRST FLOOR, GREATER KAILASH PART II, NEW DELHI	25.11.2022	3894.00
05	AARTI STEELS LIMITED, PLOT NO. 18/1B, SECTOR.10, CDA, CUTTACK, ODISHA	26.11.2022	7919.13
06	RASHMI METALIKS LIMITED, PREMLATA BUILDING, 39 SHAKESPEARE SARANI, 6th FLOOR, KOLKATA	26.11.2022	7900.00
07	VERTIGO IMPEX PRIVATE LIMITED, S.7&8, 1st FLOOR, SHIVAJI PARK, PUNJABI BAGH, NEW DELHI	05.12.2022	3919.89
08	KAI INTERNATIONAL PVT. LTD. , CCC.23, CIVIL TOWNSHIP, ROURKELA, ODISHA	07.12.2022	3495.556
09	SHYAM METALICS AND ENERGY LIMITED, PANDLOI, LAPANGA, TEH.RENGALI, SAMBALPUR, ODISHA	07.12.2022	5671.55
10	STAR PAPER MILS LIMITED, SAHARANPUR, U.P.	-	1221.526

11	MAHAVIR COAL RESOURCES PVT.LTD. , JAIN COMPLEX, AMAR DHARAM KANTA, MAIHAR ROAD, PURENI, KATNI, M.P.	25.01.2023	7997.17
12	BIRLA CORPORATION, CHANDERIA, RAJASTHAN	10.02.2023	3649.32
13	RG TRADELINK PVT. LTD. , KAPOOR KATRA, G.T. ROAD, CHANDHASI, MUGHALSARAI, CHANDAULI	21.02.2023	4000.00

उक्त के क्रम में कृष्णशिला रेलवे साईडिंग, सोनभद्र पर भण्डारित कोयले की बिन्दुवार सूचना आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय

  
15/3/23  
(आशीष कुमार)

ज्येष्ठ खान अधिकारी,  
सोनभद्र।

## Ambient Air Quality Data of Kakri Project

Station Code/Name: KKA2- Kakri VTC

Quarter Ending March 2022

Dates of sampling	SPM	RPM	PM 2.5	SO <sub>2</sub>	NO <sub>x</sub>
13/14.01.2022	229	145	41	28	34
27/28.01.2022	288	152	56	30	37
03/04.02.2022	310	178	35	35	42
17/18.02.2022	375	236	68	32	40
02/03.03.2022	310	196	35	34	42
16/17.03.2022	569	216	138	35	45
Quarterly Average	347	187	62	32	40
Permissible Limits	600	300	*NA	120	120

Quarter Ending June 2022

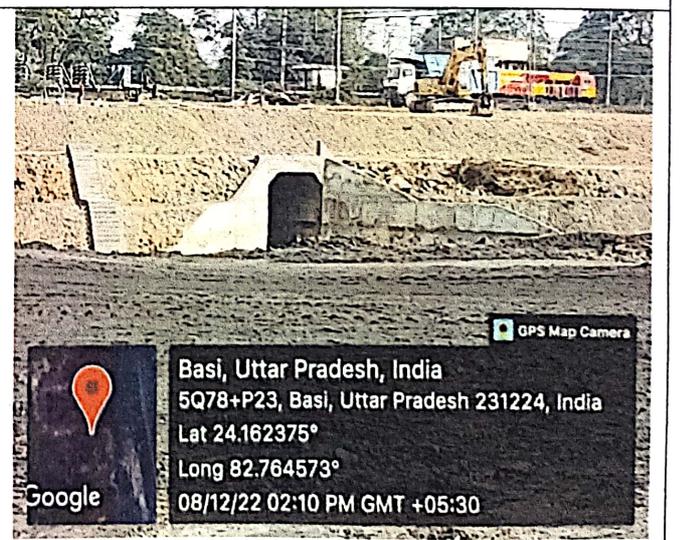
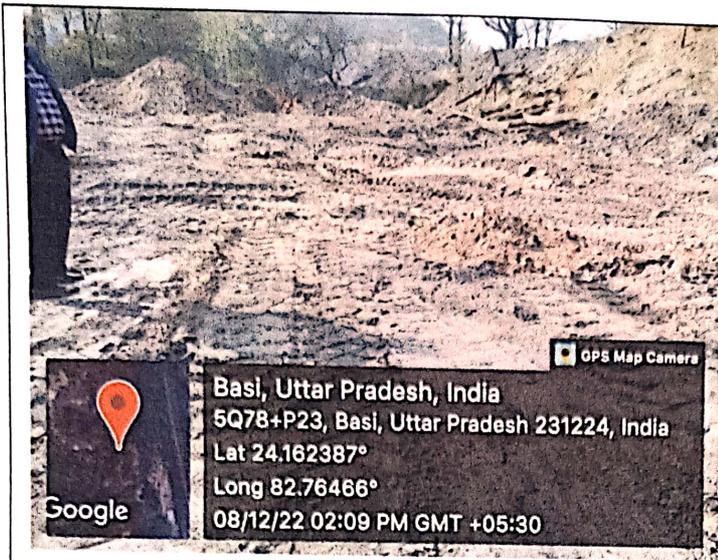
Dates of sampling	SPM	RPM	PM2.5	SO <sub>x</sub>	NO <sub>x</sub>
01/02.04.2022	475	285	58	36	48
18/19.04.2022	527	352	85	40	56
03/04.05.2022	463	287	63	38	44
30/31.05.2022	452	270	54	40	48
10/11.06.2022	453	206	79	37	43
24/25.06.2022	141	93	35	35	42
Quarterly Average	419	249	62	38	47
Permissible Limits	600	300	*NA	120	120

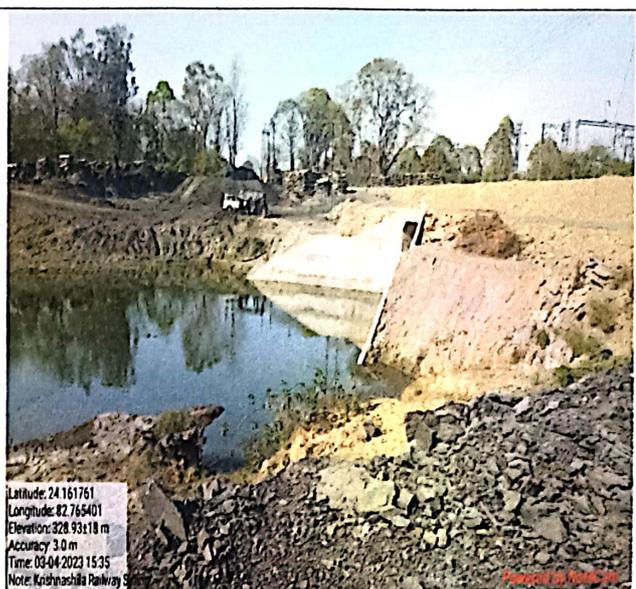
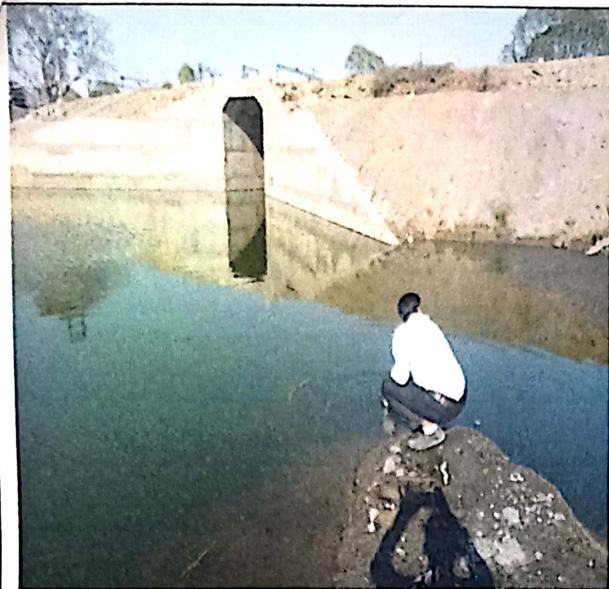
Quarter Ending September 2022

Dates of sampling	SPM	RPM	PM <sub>2.5</sub>	SO <sub>x</sub>	NO <sub>x</sub>
12/13.07.2022	161	76	42	<25	36
25/26.07.2022	189	80	32	<25	32
05/06.08.2022	102	46	28	28	39
18/19.08.2022	128	53	33	32	45
09/10.09.2022	177	69	30	<25	43
28/29.09.2022	136	68	31	26	57
Quarterly Average	149	65	33	14	42
Permissible Limits	600	300	*NA	120	120

Quarter Ending December 2022

Dates of sampling	SPM RP	M	PM 2.5	SO <sub>2</sub>	NO <sub>x</sub>
14/15.10.2022	148	92	46	25	32
27/28.10.2022	289	159	68	27	35
02/03.11.2022	377	176	60	26	37
24/25.11.2022	460	212	63	22	33
07/08.12.2022	483	264	72	32	40
21/22.12.2022	288	187	56	29	41
Quarterly Average	341	182	61	27	36
Permissible Limits	600	300	*NA	120	120

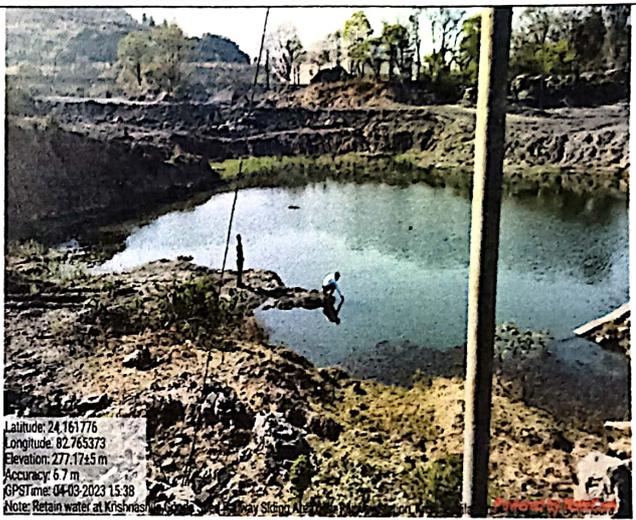




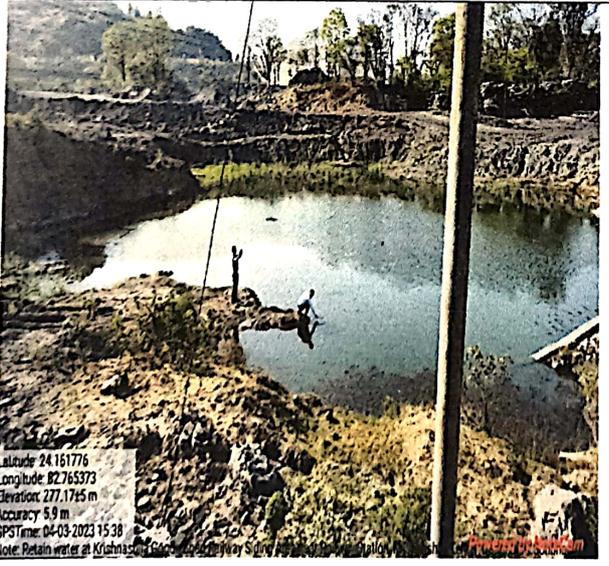
Latitude: 24.161761  
 Longitude: 82.765401  
 Elevation: 328.93118 m  
 Accuracy: 3.0 m  
 Time: 03-04-2023 15:35  
 Note: Krishnachila Railway Station



Latitude: 24.161489  
 Longitude: 82.765387  
 Elevation: 328.53118 m  
 Accuracy: 3.1 m  
 Time: 03-04-2023 15:34  
 Note: Krishnachila Railway Station



Latitude: 24.161776  
 Longitude: 82.765373  
 Elevation: 277.1745 m  
 Accuracy: 6.7 m  
 GPSTime: 04-03-2023 15:38  
 Note: Retain water at Krishnachila Railway Station



Latitude: 24.161776  
 Longitude: 82.765373  
 Elevation: 277.1745 m  
 Accuracy: 5.9 m  
 GPSTime: 04-03-2023 15:38  
 Note: Retain water at Krishnachila Railway Station